NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/94/230/HDB/2017
NAME OF THE COMPANY	Shri Shakti Schools Pvt Ltd, Kaayapa Developers Pvt Ltd & Kataksha Developers Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Isha Sinha	Advocate	isha. Sinho @ tatvalegal. Com, 7406888858	Dunks
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms. Isha Sinha, Learned Counsel for the Petitioner.

Post the case on 21.09.2017.

Member (T)

Member (J)

Bm